

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-92(PB)/2017

IN THE MATTER OF:

**Hike Messenger Pvt. Ltd. And
Hike Pvt. Ltd.**

.....Petitioner

SECTION : UNDER SECTION 230 to 232 of the Companies Act

Order delivered on 24.07.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**Deepa Krishan
Hon'ble Member (T)**

For the Petitioner(s) :

ORDER

The petition is incomplete and the Practising Company Secretary undertakes to complete the paper book in all respects. Let the needful be done within two weeks.

List on 21.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

24.07.2017
Vineet